

CHILD SANYAS DIKSHA RESTRAINT BILL*, 1957

Shri D. C. Sharma: Sir, I beg to move for leave to introduce a Bill to provide for the restraint on sanyas diksha of a child.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the restraint on sanyas diksha of a child."

The motion was adopted.

Shri D. C. Sharma: I beg to introduce the Bill.

DELHI UNION TERRITORY PUBLIC TRUSTS BILL*, 1957

Shri Radha Raman (Chandni Chowk): Sir, I beg to move for leave to introduce a Bill to regulate and to make better provision for the administration of public, religious and charitable trusts in the Union Territory of Delhi.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to regulate and to make better provision for the administration of public, religious and charitable trusts in the Union Territory of Delhi".

The motion was adopted.

Shri Radha Raman: I beg to introduce the Bill.

CODE OF CRIMINAL PROCEDURE (AMENDMENTS) BILL*, 1957

Shri S. Ghose: Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1898.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1898."

The motion was adopted.

Shri S. Ghose: Sir, I introduce the Bill.

DRAMATIC PERFORMANCES (AMENDMENT) BILL*, 1957.

Shri V. P. Nayar (Quilon): Sir, I beg to move for leave to introduce a Bill further to amend the Dramatic Performances Act, 1876.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Dramatic Performances Act, 1876".

The motion was adopted.

Shri V. P. Nayar: Sir, I beg to introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*, 1957

श्री म० ला० द्विवेदी (हमीरपुर) :

भारत के मंदिर करने के लिये एक विधेयक प्रस्तुत करने की प्राज्ञा मैं सदन से चाहता हूँ।

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री म० ला० द्विवेदी : मैं विधेयक को प्रस्तुत करता हूँ।